
Pappu Vs State Of Uttar Pradesh And Another

Criminal Revision No. 431 Of 2001

Court: Allahabad High Court

Date of Decision: July 24, 2019

Acts Referred:

Evidence Act, 1872 & Section 134

Hon'ble Judges: Virendra Kumar Srivastava, J

Bench: Single Bench

Advocate: R.S. Singh, Anand Kumar Pandey, Kamini Pandey (Dubey), R.B.Singh, Vinay Khare

Final Decision: Dismissed

Judgement